

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2545
TO BE ANSWERED ON 10th MAY, 2016

ONLINE PROCUREMENT

2545. SHRI R. GOPALAKRISHNAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether there is any proposal under consideration of the Government for setting up of an online procurement platform *via* Food Corporation of India (FCI);
- (b) if so, the details and the objectives of the proposal/plan;
- (c) the extent to which this will be helpful to the farmers and also in eliminating the middle men and hoarders in the procurement process;
- (d) whether the Government is aware of the large scale corruption in FCI; and
- (e) if so, the details thereof and the corrective action taken by the Government in this regard?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a), (b) & (c): Yes, Madam. Food Corporation of India (FCI) is developing a system for online procurement of foodgrains.

The system will enable registration of farmers with their details like land, mobile number, bank account number and address. The system will issue messages to farmers on their mobile numbers indicating the nearest procurement centre and scheduled date and time for bringing their produce. The system will also enable direct transfer of payment to the bank account of farmers. The objective is to bring in transparency in the system and convenience for the farmers.

(d) & (e): Yes, Madam. There are twenty three cases of corruption (bribery) detected/reported during the last three years in various offices of FCI. The details of such cases and action taken are at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PARTS (d)&(e) OF THE UNSTARRED QUESTION NO. 2545 DUE FOR ANSWER ON 10.05.2016 IN THE LOK SABHA

Details of corruption cases reported in FCI during last three years

Sl	Region	Name of Officers/officials	Details including action taken
1	UP	Shri Siddarth Shekhar Gautam, M(G)	Officer was caught red handed by CBI while demanding bribe for issuance of RO in OMSS scheme.
2	UP	Shri Kunnan, AG-I (D)	Official was caught red handed by CBI while accepting bribe of Rs 5000 from the complainant Shri Pramod Kumar Singh registered contractor of FCI. Penalty of compulsory retirement imposed.
3	Haryana	Shri Saroj Kumar, M(QC), Shri Sachin Deo Jha , AG-II (T), Shri Bhartu Ram, Dusting Operator	CBI authorities caught them red handed for taking bribe. Cases pending in Special CBI Court at Panchkula. Departmental action is also being taken.
4	Haryana	Shri Virender Kumar, AG-II (A/Cs.)	Caught red handed by CBI authorities for taking bribe. Case is pending in Special CBI Court at Panchkula.
5	J&K	Shri Madan Gopal, Ex AGIII(D)	Case is pending with CBI, Anti Corruption Branch, Jammu and High Court of J&K, Jammu.
6	Rajasthan	Shri P.D. Meena, AGII (Movt.) & Shri Ajeet Kumar Singh, AGIII(D)	Officials caught red handed by ACB Bikaner on 07-01-2013. Penalty imposed for reduction by one stage of pay for three years with cumulative effect.
7	Rajasthan	Shri Nihal Singh Meena, Manager(D), Shri Narendra Kumar Gupta, AGI(D)	Officials caught red handed by ACB Baran on 15.04.2015. Case is under process for disciplinary action.
8	Delhi	Shri Yatender Pal Singh, AGII(D)	Financial dealing with empanelled hospital (Park Hospital) to pass medical bills. Penalty imposed for reduction by two stages of pay with cumulative effect.
9	Delhi	Shri Harish Nagpal, Manager(D), Shri Ravinder Singh, AGIII(M)	Malpractices at FSD Shaktinagar, during unloading of trucks. Penalty of censure imposed.
10	Punjab	Shri Sukhdev Singh, M (D)	Caught by Vig. Bureau Punjab. Case closed.
11	Punjab	Shri Govind Kumar, TA-II	Caught by CBI during June-15. Case pending for issue of charge sheet.
12	Punjab	Shri Navtej Singh, M (D)	Arrested by CBI during Nov-15. Case pending for issue of charge sheet.
13	Punjab	Shri Ishwari Prasad, M(QC)	Demand of bribe. Exonerated in disciplinary proceedings.

14	Punjab	Shri Devinder Kumar, AGIII(T)	Caught by CBI. Charge sheet issued.
15	Punjab	Shri JitendraChaudhary, AGIII(T)	Caught by CBI. Charge sheet issued.
16	Punjab	Shri R D Meena, M (D)	Caught by CBI. Charge sheet issued.
17	Punjab	Shri Suresh Chand Meena, AGI(D)	Caught by CBI. Charge sheet issued.
18	Punjab	Shiv Hari Meena, M(QC)	Caught by CBI. Charge sheet issued.
19	Karnataka	Shri G.P. Meena, Manager (QC)	Acceptance of bribe of Rs. 15,000/-. CBI Court has convicted the accused. Penalty of dismissal from service imposed.
20	Maharashtra	Shri S.S Desale M (QC)	Caught by CBI. Penalty of compulsory retirement imposed.
21	Gujrat	Shri Y.H Patel M (CE)	Caught by CBI. Penalty of reduction of pay to the minimum of time scale imposed.
22	Chhattisgarh	Shri M. Sirajuddin, M (QC)	Caught by CBI and case pending with CBI.
23	M.P.	Shri M.K. Bajpai, AG.I(G) now retired	Caught by CBI. Charge sheet issued for major penalty proceedings.
